

**Implementation of Chattopadhyaya  
Commission**

6833. SHRI SATYAGOPAL MISHRA:  
Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken any decision to implement the recommendations of Chattopadhyaya Commission for the teachers and employees of the Kendriya Vidyalayas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Government of India have revised the pay-scales for school teachers of Union Territories and various central autonomous bodies including the Kendriya Vidyalaya Sangathan in August, 1987. While sanctioning these pay-scales, the recommendations of the 4th Central Pay Commission, report of the Chattopadhyaya Commission and the postulates of National Education Policy have been kept in view.

**Clearance to Punpun-Mohraz-Dardha  
Project**

6834. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has given clearance to the Punpun-Mohraz-Dardha Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER

OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) Does not arise.

(c) The project report, duly recommended by the Advisory Committee on Irrigation, Flood Control and Multi-purpose Projects, has not been received in the Planning Commission.

**Soviet Offer for Sukhoi Bombers**

6835. SHRI Y.S. RAJA SEKHAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether U.S.S.R. has offered to sell Sukhoi Bombers to Government of India; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) No Sir.

(b) Does not arise.

**Propellant Factory in A.P.**

6836. SHRIM. BAGA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal for establishment of a new Propellant Factory at Warangal in Andhra Pradesh;

(b) whether Warangal has excellent infrastructure facilities for setting up the factory; and

(c) if so, the reasons for delay in accord ing clearance to the said project?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). At present there is no proposal with the Government to set up a new propellant factory at Warangal in Andhra Pradesh.

(c) Does not arise

[*Translation*]

**Setting up of Anganwadis Under ICDS in U.P.**

6837. SHRISANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state.

(a) whether Anganwadis are being set up in rural areas in Western Uttar Pradesh under the Integrated Child Development Services Scheme

(b) if not, whether rural areas are being selected for the purpose keeping in view the need in this regard and

(c) whether a review is being made for the purpose of effective implementation of the programmes in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) Yes, Sir.

(b) In the selection of ICDS project blocks preference is given to the rural areas predominantly inhabited by SC population, Socially deprived sections of the society and educationally backward minorities, tribal areas, drought-prone and flood-prone regions.

(c) The review of ICDS programme is continuing process. The Scheme has been revived from time to time and based on such

reviews steps are taken to improve the implementation of the Scheme.

**Units of Women Development Corporation in Bihar**

6838. SHRI ISHWAR CHAUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Women Development Corporation propose to constitute its units in certain rural areas in Bihar during 1990-91; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) A Women Development Corporation has not yet been set up in Bihar.

(b) Does not arise.

[*English*]

**Women Development Corporation in Rural Areas of U.P.**

6839 SHRI GANGA CHARAN LODHI: Will the PRIME MINISTER be pleased to state.

(a) whether there is a proposal to set up a Women Development Corporation in the rural areas of Uttar Pradesh during 1990-91; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). There is a Central Government scheme for providing assistance to State